and Community Health Centres and District Hospitals is an ongoing process and depends upon the priority of the State/UT Governments as reflected in their annual Programme Implementation Plan under National Rural Health Mission (NRHM). Funds are released to State/UT Governments as per the approval of National Programme Coordination Committee (NPCC).

## Storage facility of foodgrains

- \*99. SHRI KALRAJ MISHRA: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:
- (a) whether Government's attention has been drawn to the report in the Tribune, dated 24th December, 2008 that thousands of tonnes of wheat procured under the procurement programme continues to rot in the open;
- (b) if so, the steps taken by Government to ensure that adequate storage facility is provided to such foodgrains; and
- (c) the details of Government's assessment about the extent of inadequacy of storing space for the procured grain with procurement agencies in the country?

THE MINISTER OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI SHARAD PAWAR) (a) As per the report received from Government of Punjab, wheat procured in RMS 2007-08 and 2008-09 is stored in Covered and Plinth (CAP) at Dera Mir Mian and Kotla Bahi Ka villages. No wheat stocks have been declared damaged by FCI. However, 3 to 5 bottom layers of stocks laying at Dera Mir Mian plinth have been reported to be affected by rain water.

- (b) FCI and the State Governments are allowed to hire storage facilities including godowns and CAP from Central Warehousing Corporation, State Warehousing Corporations and private parties. The Government has also issued a 'Scheme for Construction of Godowns for FCI Storage Requirements through Private Entrepreneurs' under which FCI may hire godowns under Five Year Guarantee.
- (c) FCI has estimated that 43.62 lakh tonnes additional capacity is required in Punjab, 44.81 lakh tonnes is required in Haryana and 7 lakh tonnes is required in Uttar Pradesh for meeting the requirement of storage of wheat procurement in RMS 2009-10.

## Market intelligence to farmers for obtaining remunerative price

\*100.SHRIMATI RENUBALA PRADHAN:

SHRI B. J. PANDA:

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether Government of Orissa had submitted a memorandum to the Union Government to provide market intelligence to the farmers to help them to get remunerative prices for their agricultural produce especially in the tribal dominated Kandhamal district of the State;
  - (b) if so, the details thereof, along with the status of the proposal;
- (c) whether a demand has also been made for setting up an Indian Council of Agricultural Research (ICAR) unit in the region to study and solve the problems now being faced by the farmers; and

(d) if so, the details thereof along with status of the proposed?

THE MINISTER OF AGRICULTURE (SHRI SHARAD PAWAR): (a) to (d) The suggestions in the Memorandum submitted by Government of Orissa included setting up of a research station by Indian Council of Agriculture Research (ICAR) in Kandhamal district of Orissa to study the problem of quality of the spices grown in the district and setting up a branch of Spices Board to provide market intelligence to the farmers and to market the spices.

In order to help farmers to get remunerative prices for their agricultural produce, Government of India announces in each season Minimum Support Prices (MSPs) for major agricultural commodities like paddy, wheat, oilseeds etc. and organizes purchase operations through public and cooperative agencies. A Market Intervention Scheme is in operation to be implemented on the request of State/U.T Government for procurement of agriculture and horticulture commodities generally perishable in nature and not covered under MSP, to protect the farmers from making distress sales in the event of fall in prices below economic level/cost of production.

In order to facilitate better price realization by the farmers through improved marketing opportunities, Government has taken a number of initiatives to implement market reforms in agriculture.

The Spices Board collects and publishes the domestic and international prices of spices on a weekly basis. Suggestion to set up a branch office of Spices Board in Kandhamal district was not found feasible by the Board.

As regards the suggestion to set up an ICAR research station in the district of Kandhamal, it was not found feasible by ICAR in view of the existing facilities available in Orissa for research on spices.

## WRITTEN ANSWERS TO UNSTARRED QUESTIONS

- 552. SHRI MAHENDRA MOHAN: Will the Minister of AGRICULTURE be pleased to state:
- (a) whether Government is aware of the spread of demand for organic food items in the country;
- (b) if so, the status of the existing demand, supply, consumption and production of the organic food products in the country; and
- (c) Government's plans and projections, if any, for the coming years in respect of this improved variety of food products?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI KANTILAL BHURIA): (a) Yes, Sir.

(b) As per a survey conducted by International Competence Centre of Organic Agriculture (ICCOA), a Bangalore-based private NGO, the total market potential of organic foods is about Rs.2300 crore.